

**TELECOM REGULATORY AUTHORITY OF INDIA**

Website: [www.trai.gov.in](http://www.trai.gov.in)

**Telecom Regulatory Authority of India (TRAI)  
amends the Telecom Tariff Order (TTO), 1999**

**New Delhi, 19<sup>th</sup> April 2012** – TRAI has today issued amendments to the Telecommunication Tariff Order (TTO) enhancing the ceiling on processing fee from Rs.2/- to Rs.3/- for certain category of top-up vouchers. Top-up vouchers are used by mobile prepaid subscribers for addition of monetary value to their account. Currently a ceiling of Rs.2/- is applicable on top-ups which provide monetary value. After issue of this amendment the processing fee applicable for top-up vouchers will be as follows:

- (i) Denominations having maximum retail price below Rs.20/-: Rs.2/- as ceiling.
- (ii) Denominations having maximum retail price of Rs.20/- or more: Rs.3/- as ceiling.

While increasing the processing fee on top-up vouchers the Authority has sought to protect the interests of low end users by excluding the lower denominations of top-up vouchers from the hike. The Authority has also mandated the service providers to ensure availability of Rs.10/- denomination as top-up voucher.

Details of the Tariff Amendment Order are available on TRAI website: [www.trai.gov.in](http://www.trai.gov.in).

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Rajeev Agrawal,  
Secretary, TRAI.